

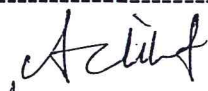

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : CP/650/2017
NAME OF THE PETITIONER(S) : MADANLAL STEELS & FORGINGS PVT LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	ADITI ASHOK	OPERATIONAL CREDITOR	
2.	APARAJITHA VISHWANATH	Respondent	

ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file joint memo of compromise. Time is enlarged at their request. Put up on 04.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)